NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/15/ (IB)/2017

NAME OF THE PETITIONER(S)

: KASTURI & SONS LTD

NAME OF THE RESPONDENT(S)

: BORG ENERGY INDIA PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Ms. GURMEET KOUR.

COUNSEL FOR PETITIONER.

FOR R & P PARTNERS

ORDER

Counsel for the petitioner present. Registry is directed to issue notice to the respondent. Put up on 22.06.2017 at 02.30 P.M.

(Ch. Md. Sharief' Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)